

GOVERNMENT OF INDIA  
MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION

LOK SABHA  
UNSTARRED QUESTION NO. 4050  
TO BE ANSWERED ON AUGUST 10, 2016

FUNDS FOR HOUSING SECTOR

No. 4050      SHRI SANTOKH SINGH CHAUDHARY:  
                  SHRI NIMMALA KRISTAPPA:  
                  SHRI S.P. MUDDAHANUME GOWDA:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) the amount of funds invested in housing sector during the last two years;
- (b) the share of Foreign Institutional Investors (FIIs) in the said investment;
- (c) the details of the housing projects for which FDI has been utilised during the last two years;
- (d) whether a large number of houses are being constructed to meet the requirements of persons belonging to higher income group of the society;
- (e) if so, the details thereof; and
- (f) if not, the breakup of houses constructed for the persons belonging to middle income group, lower income group and the economically weaker sections?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN  
POVERTY ALLEVIATION  
(RAO INDERJIT SINGH)

(a): The Ministry has been implementing Jawaharlal Nehru National Urban Renewal Mission (JNNURM), Rajiv Awas Yojana (RAY) and

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Pradhan Mantri Awas Yojana (Urban) - Housing for All {PMAY(U)-HFA} Mission for providing houses and related civic amenities to urban poor including slum dwellers. During last two financial years, Rs. 3032.61 crore has been released in projects for construction of 6,47,354 houses in the States/UTs under these schemes.

(b) & (c): There is no share of Foreign Institutional Investors/FDI in the housing projects under the above schemes so far.

(d) & (e): No, Madam. In pursuance of the Government's vision of facilitating housing to all by 2022, the Government launched PMAY (U)- Housing for All Mission on 25.06.2015 with the aim to assist the States/UTs for providing houses for all eligible families/beneficiaries among the urban poor belonging to Economically Weaker Section (EWS) and Low Income Group (LIG) category. The scheme guidelines comprise four components viz In-situ Slum Redevelopment, Affordable Housing through Credit Linked Subsidy, Affordable Housing in Partnership and Subsidy for beneficiary-led individual house construction.

(f): Under the schemes of JNNURM and RAY, 13, 86,761 houses of EWS category have been sanctioned of which construction of 10,60,899 houses has been completed. Further, 8,54,386 houses EWS category for urban poor have been sanctioned for construction under PMAY(U)-HFA Mission since its inception on 25.06.2015. Under this Mission, construction of 1,770 houses has been completed so far. Additionally, 8,004 beneficiary households of EWS/LIG category have been disbursed interest subsidy under Credit Linked Subsidy Scheme (CLSS) of PMAY (U).

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